

Course for the artisans employed in Small Scale Industries; and

(b) if so, the details and conditions of eligibility of the same?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) The Central Small Industries Organisation through various Small Industries Service Institutes and the Extension Centres, is imparting training in various technical trades and processes like blue print reading, heat treatment, machine shop practice, blacksmithy, carpentry, electroplating etc. for the benefit of artisans engaged in and sponsored by Small scale units. The artisans desirous of receiving such training should be those who are having sufficient background in the trade in which training is desired, so that they assimilate the advanced and intensive training available in the Small Industries Service Institutes. The training is free of cost and in certain cases where artisans are required to undergo full time training i.e., from 9.00 a.m. to 5.00 p.m. the artisans are also paid stipends. The duration of training courses varies from course to course and trade to trade. A detailed note indicating the training facilities available for the small industrialists in the Central Small Industries Organisation is laid on the Table of the House. [Placed in the Library. See No. LT-1122|63].

नेपा मिल्ल

१८२६. श्री कछुवाय : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नेशनल न्यूजप्रिन्ट एण्ड पेपर मिल्स के विस्तार कार्यक्रम को कार्यान्वित किया जा रहा है ;

(ख) इसके कब तक पूरा होने की है ; और

(ग) इससे कितना अधिक उत्पादन हो सकेगा ?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) : (क) जी, हाँ ।

(ख) लगभग तीन वर्षों में ।

(ग) वर्तमान उत्पादन क्षमता जो ३०,००० मीट्रिक टन प्रति वर्ष है, बढ़ कर ६०,००० मीट्रिक टन प्रति वर्ष हो जाने की सम्भावना है ।

Cement Quota for Madras

1830. Shri Dharmalingam: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the amount of cement quota required by the State Government of Madras for the quarter January-March, 1963;

(b) the quantity allotted; and

(c) the reasons for not giving the quantity required?

The Deputy Minister in the Ministry of Steel and Heavy Industries (Shri P. C. Sethi): (a) 3,45,267 metric tonnes.

(b) 95,850 metric tonnes.

(c) The reported demand for cement in the country is inflated, but even the effective demand far exceeds the actual production and large requirements for defence works arising from the present national emergency are to be met on a priority basis. The requirements of State Government cannot, therefore, be met in full.

दिल्ली में बिजली के सामान की चोर बाजारी

१८३१. { श्री भोंकार लाल बेरवा :
श्री गोकर्न प्रसाद :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में बजट आने के बाद से बिजली की चीजों

अर्थात् बल्ब वगैरह में खुले प्रायः चोर-बाजारी हो रही है; और

(ख) इसको रोकने के लिये सरकार क्या कार्यवाही कर रही है?

वाणिज्य तथा उद्योग मंत्रालय में अन्तर्राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह): (क) हमें अभी तक कोई शिकायत नहीं मिली है।

(ख) बिजली के सामान जैसे बल्बों आदि के मूल्यों पर कोई कंट्रोल नहीं है। फिर भी हाल ही में दिल्ली प्रशासन ने आवश्यक वस्तुओं, जिसमें बिजली के बल्ब तथा बिजली का सामान भी शामिल है, की मूल्य सूचियाँ लगाने के बारे में एक आदेश जारी कर दिया है।

Industrial Survey of Himachal Pradesh and Kangra-Kulu

1832. { Shri A. N. Vidyalkar:
Shri Daljit Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have made any industrial survey of the hilly areas of Himachal Pradesh and Kangra-Kulu; and

(b) whether any special programmes have been drawn up for the industrial development of these areas?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). The information is being collected and will be placed on the Table of the House in due course.

Export of Petroleum Products

1833. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any arrangements have been made for the export of petroleum products manufactured in the Burmah-

shell refinery at Trombay which are surplus to India's requirements;

(b) if so, the details thereof;

(c) the total quantity to be exported; and

(d) the foreign exchange expected to be earned?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir, Petroleum products, mainly motor spirit in increasing amounts are exported by Burmah-Shell through their Principals/Associates abroad.

(c) and (d). 78,000 tonnes of Motor Spirit valued at Rs. 111 lakhs were exported in 1962. In 1963, the exports may possibly be doubled depending on the exact surplus available after meeting the internal requirements of the country.

Housing Colonies for Handloom Weavers in Andhra Pradesh

1834. Shri E. Madhusudan Rao: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to construct housing colonies in various weaving centres in Andhra Pradesh for handloom weavers during the next financial year;

(b) if so, the details thereof; and

(c) the amount sanctioned for the purpose?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) Details are being collected, and will be laid on the Table of the House.

(c) A provision of Rs 6,96,206 and Rs. 3,26,000 respectively has been made for the completion of the colonies on hand and those proposed to be undertaken during the current financial year.